

[Translation]

Import/Export of Books.

7346. DR. RAMESH CHAND TOMAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received any request from the Government of Bangladesh in regard to export and import of Books;

(b) if so, whether any agreement has been signed between India and Bangladesh in this regard; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) No, sir.

(b) and (c): Does not arise.

Development of Silk Industry

7347. SHRI RAJENDRA KUMAR SHARMA Will the Minister of TEXTILES be pleased to state:

(a) the existing number of the centres functioning to encourage the silk industry in the country on the pattern of centres for the khadi and village Industry;

(b) the amount being spent to increase the production of silk;

(c) the annual production of silk in the country; and

(d) the estimate number of persons working in this industry?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT WAMY): (a) In order to encourage development of silk industry, the Central Silk Board has established a network of 291 centres/units in

various parts of the country for providing Research & Development, Extension, Infrastructural and Trainings support to the industry.

(b) In the Central Budget proposals for the year 1993-94, a total allocation of Rs. 93.60 crores has been earmarked for both plan and Non-Plan activities of the Central silk Board for development of sericulture industry.

(c) The anticipated production of silk in the country during 1992-93 is 14.465 metric tonnes.

(d) The estimated number of persons working in the silk industry during the year 1992-93 was about 59.00 lakh.

Complaints Against Redline Buses

7348. SHRI GOVINDA CHANDRA MUNDA:
SHRI RAM LAKHAN SINGH YADAV:
SHRI CHHITUBHAI GAMIT:
SHRI GURUDAS KAMAT:
SHRI PROBIN DEKA:-

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have received any complaints regarding overcharging of fares/misbehaviour/flouting of the traffic rules by drivers/conductors of Redline buses in Delhi;

(b) if so, the number of complaints received by the Government during the last six months; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, sir.

(b): 522.

(c): Penal action has been taken by the Directorate of Transport., Government of National Capital Territory of Delhi in respect of 306 complaints as per the provisions of M.V. Act, 1988 and Rules thereunder.

In the remaining cases necessary action has been initiated.

[English]

Bonded Child Labour

7349. SHRI KIRIP CHALIHA: Will the Minister of LABOUR be pleased to state:

(a) whether Government is aware that many children are working as bonded labour in different factories/industries in the country; and

(b) if so, the number thereof, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b) Some instances of children working in conditions of bondage have come to the notice of the Government. The state Governments of Uttar Pradesh, Maharashtra, Karnataka and Andhra Pradesh have reported 20, 1, 75 and 43 children respectively working under bonded conditions.

[Translation]

Public Sector Banks In Gujarat

7350. SHRI DILEEPBHAI SANGHANI:

Will the Minister of FINANCE be pleased to state:

(a) the number of proposals for opening new branch of public sector banks in rural, backward and advisi areas received by they Union Government from Gujarat during the last two years;

(b) the action taken by the Union Government thereon; and

(c) the number of branches of public sector banks opened during the above period in Gujarat and proposed to be opened during ourrent year alongwith their locations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS: (DR. ABRAR AHMED) (a) to (c). Reserve Bank of India (RBI) is the licensing authority for giving permission for opening of branches of banks in any area. To achieve the same, RBI may receive applications at its central office or its regional office from various banks, state Governments and also interested individuals/authorities. There fore, it will not be possible to indicate as to how many proposals have been received by RBI in this regard. 136 branches of public Sector Banks have been opened in Gujarat during 1991 and 1992. 22 licenses are pending with Public Sector Banks for opening branches in Gujarat and their loca-tions are given below in the statement.